

Officers for issue of identity cards to all voters as soon as possible and has also decided not to hold any election after 1.1.1995 unless all eligible voters have been supplied with identity cards. The implementation of the directions of the Election Commission involves heavy expenditure and also practical difficulties. Moreover, the scheme had not met with success when it was tried earlier in certain areas. In view of this, the Election Commission has been requested to reconsider its directions in the matter.

Operation of M.B.T. in Desert Conditions

987. SHRI SHRAVAN KUMAR PATEL:
DR. LAXMINARAYAN PANDEYA:
SHRI SYED SHAHABUDDIN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Army authorities have not found the Main Battle Tank, 'Arjun', fully satisfactory for operation in desert conditions;

(b) whether they have suggested some modifications in the design and equipment of the MBT; and

(c) if so, the reaction of the Government to the recommendations and suggestions made by the Army authorities?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c) Based on excellent performance of ARJUN tank in automotive trials and weapon system firing trials held in Jan/Feb. 1993, the Army has given acceptance for induction of ARJUN Tank. User trials are progressing incorporating modifications suggested.

20 Point Programme

988. SHRI SOMJIBHAI DAMOR: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the status of 20 Point programme in the restructured economy particularly in Gujarat;

(b) whether the Government have fixed any target under this Programme; and

(c) if so, the achievements made against targets set during 1991-92, 1992-93 and 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) In the changed scenario of liberalisation, the poverty alleviation programmes provide the much-needed safety net to the deprived and those living below the poverty line. The twenty Point Programme, thus, has a vital role to play to ensure growth with equity and social justice in all the States of the Union including Gujarat.

(b) Yes, Sir.

(c) A statement giving the requisite information in respect of 28 item under Twenty Point Programme which are amenable to physical monitoring on monthly basis is. [Placed in Library See. No. LT 4963/93]

[Translation]

Use of Residential Houses for Commercial Purposes

989. SHRI PRABHU DAYAL KATHERIA: Will the Minister of URBAN